GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 4626 TO BE ANSWERED ON 22.07.2019

NATIONAL POLICY FOR DOMESTIC WORKERS

4626. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

 (a)whether the Government proposes to bring separately a national policy for domestic workers to recognise their rights and promote better working conditions and to take labour reforms forward; and
(b)if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): A draft National Policy on domestic workers is under consideration in the Central Government. The salient features of the draft policy are as under:-

- i. Inclusion of Domestic Workers in the existing legislations
- ii. Domestic workers will have the right to register as workers. Such registration will facilitate their access to rights & benefits accruing to them as workers.
- iii. Right to form their own associations , trade unions
- iv. Right to have minimum wages, access to social security, protection from abuse, harassment, violence
- v. Right to enhance their professional skills
- vi. Protection of Domestic Workers from abuse and exploitation
- vii. Domestic Workers to have access to courts, tribunals, etc.
- viii. Establishment of a mechanism for regulation of concerned placement agencies.